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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH: CUTTACK.

Original Application No. 443 of 1990.

Date of decision: August 19, 1991.

Administrative Staff Association,  
Doordarshan Kendra, Cuttack and another ... Applicants.

Versus

J.P. Patnaik and others ... Respondents.

For the applicant ... Mrs. R. Mohapatra,  
Pradip Mohanty,  
B. Mohanty,  
D. P. Dhal Samant, Advocates.

For the respondent No. 1 Inperson.

For the respondents

2, 5, 6 & 7 ... Mr. Ashok Mohanty,  
Standing Counsel (Central)

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C O R A M:

THE HONOURABLE MR. K. P. ACHARYA, VICE-CHAIRMAN

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1. Whether reporters of local papers may be allowed to see the judgment ? Yes.
2. To be referred to the Reporters or not ? <sup>NO</sup>
3. Whether His Lordship wishes to see the fair copy of the judgment ? Yes.

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For the respondents 256 & 7. Mr. Ashok Mohanty,  
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## JUDGMENT

P.ACHARYA, VICE-CHAIRMAN, Administrative Staff Association of Doordarshan Kendra represented by Shri P.C.Panda, Unit Secretary is applicant No.1 and Shri P.C.Panda working as Clerk Grade II in Doordarshan Kenera is applicant No.2. The applicants felt aggrieved regarding transfer of Shri J.P.Patnaik (Respondent No.1) which was said to be in contravention of long standing transfer policy laid down by the Government of India. Hence, this application was filed to quash the order of transfer. The impugned order of transfer was made to be operated ~~thereafter~~ after the stay order was vacated by the Bench. At present it was mentioned to me by Mr.R.Mohapatra, learned counsel for the applicants in the presence of Mr.Ashok Mohanty, learned Standing Counsel(Central) that the

above mentioned transfer policy having now been made non-existent, the applicants have no further grievance to be redressed especially in view of the fact that the stay order has been vacated by this Bench.

2. I have heard Mr. Ashok Mohanty, learned Standing Counsel (Central). In view of the submission made by Mr. R. Mohapatra, the case is disposed of as being infructuous. Parties to bear their own costs.



*.....*  
19.8.91

.....  
Vice-Chairman

Central Administrative Tribunal,  
Cuttack Bench, Cuttack.  
August 19, 1991/Sarangi.